

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)

CORAM: SHRI.CHARAN SINGH - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.06.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Intervention Petition (IBC)/30/2023 in IA No.305/2023 IA 541/2023 IA (IBC)/509/2023 IA (IBC)/771/2022 IA (IBC)/776/2022 IA (IBC)/293/2020 Contempt Application (IBC)/12/2023 IA (IBC)/305/2023 Intervention Petition (IBC)/15/2023 in CP (IB) No.372/7/HDB/2018
NAME OF THE COMPANY	Indu Projects Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Indu Projects Ltd
UNDER SECTION	7 of IBC

ORDER

Intervention Petition (IBC)/30/2023 in IA No.305/2023

Not pressed against the 3rd Respondent. Hence the application against the 3rd respondent is dismissed.

Contempt Application (IBC)/12/2023

This application is dismissed as not pressed by the Applicant.

IA (IBC)/305/2023 and Intervention Petition (IBC)/15/2023

Heard both the Counsel. For filing written submissions, post on 28.06.2023.

Post remaining applications on 18.07.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)